

2/9-B

**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

Original Application No. 305/2004

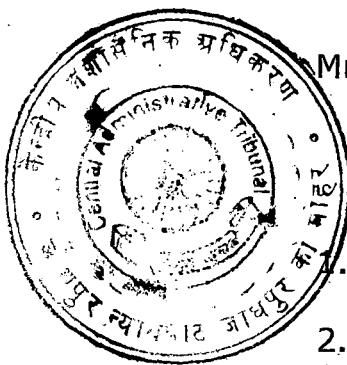
Date of order: 06.08.2007

CORAM:

HON'BLE MR. KULDIP SINGH, VICE CHAIRMAN.
HON'BLE MR. TARSEM LAL, ADMINISTRATIVE MEMBER.

1. Trivender Singh son of Shri Beant Singh, aged 40 years, r/o 7 H 6, Jawahar Nagar, Shri Ganganagar.
2. Bhim Singh son of Shri Shadi Ram, aged 58 years r/o 217, Bharat Nagar, Shri Ganganagar.

Applicants working on the post of Electrician HS I, now redesignated as Elec. HS in the office of Garrison Engineer, Shri Ganganagar.



...Applicants.

Mr. Vijay Mehta, counsel for applicants.

VERSUS

1. Union of India, through the Secretary to the Government, Ministry of Defence, Raksha Bhawan, New Delhi.
2. Commander Works Engineer, MES, Shri Ganganagar.
3. Chief Engineer, MES Bathinda Zone, Bathinda.

...Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

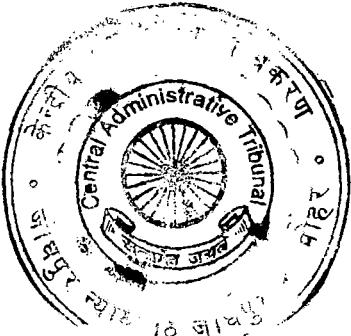
ORDER (Oral)

Per Hon'ble Mr. Kuldip Singh, Vice Chairman.

Learned counsel for the applicants submits that the applicants have been given the due seniority and promotion and consequent to that the fixation has to be made for which they had exercised their options. So far the same has not yet been fixed.

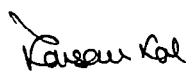
2. In this case, the prayer for seniority and promotion was made which have been granted by the respondents as

[Signature]



2

submitted by the applicants' counsel. Accordingly nothing survives in this case. The learned counsel for the applicants intends to withdraw this O.A. Accordingly, the O.A. is dismissed as withdrawn.


[Tarsem Lal]
Administrative Member


[Kuldip Singh]
Vice Chairman


kumawat

Part II and III destroyed
in my presence on 24.6.14
under the supervision of
section officer () as per
order dated 26.5.2014

Section officer (Record)

9818

Ranjan